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No. K-13012/03/2022-US-II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 17th June, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Sanjay Kumar Pachori, (ii) Subhash Chandra Sharma, (iii) Subhash Chand, (iv) Smt. Saroj Yadav, (v) Mohd. Aslam, (vi) Anil Kumar Ojha, (vii) Smt. Sadhna Rani (Thakur), (viii) Syed Aftab Husain Rizvi, (ix) Ajai Tyagi, and (x) Ajai Kumar Srivastava-I, Additional Judges of the Allahabad High Court, to be Judges of the Allahabad High Court with effect from the date they assume charge of their respective offices.


17/6/2022
(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13012/03/2022-US.II

Dated: 17.06.2022.

Copy to:-

1. S/Shri Justices (i) Sanjay Kumar Pachori, (ii) Subhash Chandra Sharma, (iii) Smt. Saroj Yadav, (iv) Mohd. Aslam, (v) Anil Kumar Ojha, (vi) Smt. Sadhna Rani (Thakur), (vii) Syed Aftab Husain Rizvi, (viii) Ajai Tyagi, and (ix) Ajai Kumar Srivastava-I, Additional Judges, c/o the Registrar General, Allahabad High Court, Prayagraj.
2. Shri Justice Subhash Chand, Additional Judge, Jharkhand High Court (PHC:Allahabad) c/o the Registrar General, Jharkhand High Court, Ranchi.
3. The Secretary to Governor, Uttar Pradesh, Lucknow.
4. The Secretary to Governor, Jharkhand, Ranchi.
5. The Secretary to Chief Minister, Uttar Pradesh, Lucknow.
6. The Secretary to Chief Minister, Jharkhand, Ranchi.
7. The Secretary to the Chief Justice, Allahabad High Court, Prayagraj.
8. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
9. The Chief Secretary, Uttar Pradesh, Lucknow.
10. The Chief Secretary, Jharkhand, Ranchi.
11. The Registrar General, Allahabad High Court, Prayagraj.
12. The Registrar General, Jharkhand High Court, Ranchi.
13. The Accountant General, Uttar Pradesh, Lucknow.
14. The Accountant General, Jharkhand, Ranchi
15. The President`s Secretariat, (CA.II Section), New Delhi.
16. PS to Principal Secretary to the Prime Minister, New Delhi.
17. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
18. PS to MLJ/ PS to MOS (L&J)/ PPS to Secretary (Justice).
19. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Prem Chand
17/06/2022

(Prem Chand)

Under Secretary (Appointments)

Tele: 23382978